

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 15/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/557/1B/2018
NAME OF THE PETITIONER(S) : BIJU GOPURAM CHITS PVT LTD
NAME OF THE RESPONDENT(S) : SKY GOPURAM CHITS PVT LTD
SECTION : 7 RULE 4

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
--------	-------------------	----------------	-----------

ORDER

The matter is called. No representation on behalf of the petitioner. Put up on
16.07.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc